

Legal aid to Scheduled Castes and Scheduled Tribes

1455. **Shri D. S. Patil:** Will the Minister of Home Affairs be pleased to state:

(a) whether legal aid has been given to Scheduled Castes, Scheduled Tribes and other Backward Classes in Maharashtra during 1962-63 and 1963-64 so far; and

(b) if so, the amount spent during the same period?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). There is no scheme 'Legal aid' in the Maharashtra Plan for welfare of the Backward Classes. However, the Maharashtra Government have a non-Plan scheme of 'Legal aid'. The amount spent during 1962-63 was Rs. 35,646. Information regarding the amount spent during 1963-64 is not available

Political Sufferers

1456. **Shri D. S. Patil:** Will the Minister of Home Affairs be pleased to state the total amount distributed to the political sufferers of Maharashtra up to the end of October, 1963?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): Rs. 15,400.

विश्व कोष

१४५७. श्री सिद्धेश्वर प्रसाद : : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विहार राष्ट्र भाषा परिषद् और पंजाब विश्वविद्यालय ने विश्व कोषों के प्रकाशन की कोई योजना प्रस्तुत की है ;

(ख) यदि हाँ, तो क्या इस सम्बन्ध में कोई निर्णय किया जा चुका है; और

(ग) यदि नहीं, तो ऐसे आवश्यक ग्रन्थों के प्रकाशन में सरकार किस

रूप में सहायता करने का विचार रखती है ?

शिक्षा मंत्री (श्री मु० क० छागलर) :
(क) जी हाँ ।

(ख) जी नहीं ।

(ग) सामान्यतया, सरकार द्वारा अनुमोदित ऐसे सन्दर्भ ग्रन्थ तैयार करने और उन्हें प्रकाशित करने के लिए, पर्याप्त जनशक्ति तथा आर्थिक साधन वाले स्वैच्छिक हिन्दी संगठनों/संस्थाओं को खर्च के ६० प्रतिशत तक वित्तीय सहायता दी जाती है ।

Personnel Management Courses

1459. **Shri Kapur Singh:**
Shrimati Shashank Manjari:

Will the Minister of Education be pleased to lay on the Table a list of Universities and Institutions in India which run exclusive and specialised courses in Personnel Management leading to Degrees or Diplomas in that subject recognised by Government?

The Minister of Education (Shri M. C. Chagla): No University or Institution is conducting an exclusive and specialised course in Personnel Management.

Reservation for Scheduled Castes and Scheduled Tribes

1460. **Shri Vishram Prasad:**
Shri H. C. Soy:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that under provision of Article 16(4) and 335 of the Constitution, the Government of India have made reservation in Services for the Scheduled Castes 12½% by open competition and 16-2/3 per cent by recruitment and for Scheduled Tribes 5 per cent in all the services; and